CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 115 of 1994

Wednesday this the 19th day of January, 1994.

CORAM

The Hon'ble Mr.Justice Chettur Sankaran Nair, Vice Chairman
The Hon'ble Mr.P.V. Venkatakrishnan, Administrative Member

- 1. I.M. Kuriachan, Unskilled Labourer Command Transport Workshop, Southern Naval Command, Cochin-4.
- Hamilton Fernandez, Unskilled Labourer,
 Naval Ship Repair Yard, Cochin-4.
- 3. P.Manu, Unskilled Labour, FMO, HW & IIC, Cochin-4.
- 4. N. Sreenivasan, Unskilled Labourer,
 Command Transport Werkshop,
 Cochin-4.
- 5. P.P. Sureshkumar, Unskilled Labourer Naval Ship Repair Yard, Coch in.
- 6. K.G. Ramesan Nair, Unskilled Labourer, INS Venduruthy, Ex's Deptt. Naval Base, Cochin-4.
- 7. K.U.Philip, Unskilled Labourer, INS Venduruthy, Ex's Deptt. Naval Base, Cochin-4.
- 8. K.B. Shaji, Unskilled Labourer,
 INS Garuda (Naval Base)
 Cochin-4.
- 9. P.A. Muraleedharan, Unskilled Labourer
 Boatswain Store, INS Venduruthy.
- 10.V.K.Prakasan, Unskilled Labourer,
 Dte. of Installation, Naval Training,
 Naval Base, Cochin.
- 11. K.R. Prakash, Unskilled Labourer, Naval Training, Naval Base, Cochin.
- 12. P.V.Paulose, Unskilled Labourer,
 Dte. of Installation,
 Naval Training, Naval Base, Cochin.
- 13. M.K.Gopalakrishnan, Unskilled Labourer, D.I.N.T. Cochin-4.
- 14. P.Unnikrishnan, Unskilled Labourer,
 Dte. of Installation, Naval Training,
 Naval Base, Cochin.

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- 15. M.Lakshmanan, Unskilled Labourer,
 D.I.N.T(C).
- 16. N.P.Jayarajan, Unskilled Labourer INSGaruda (Naval Base), Naval Base Cochin.4.
- 17. P. Velayudhan, Unskilled Labourer INHS Sanjivani, SNC, Cochin.
- 18. K.T. Joseph, Unskilled Labourer INS Garuda, EXO Department, Cochin.4.
- 19. Purushothaman E.P. Unskilled Labourer INS Garuda, Cochin.
- 20. T.Kanda, Unskilled Labourer Ex O Department, INS Garuda, Naval Base, Cochin. 4.
- 21. P.S. Wilson, Unskilled Labourer INHS Sanjivani, Naval Base, Cochin. 4. Applicants
- (By Advocate Mr. P. Jacob Varghese)

Vs.

- Union of India represented by Secretary to Government, Ministry of Defence, NewDelhi.
- The Chief of the Naval Staff, Naval Head quarters, NewDelhi.
- 3. The Flag Officer-Commanding-in-Chief Southern Naval Command, Kochi-4. Respondents

(By Advocate Mr. Martin rep. A. C. G. S. C)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicants seek the benefits granted to the applicants in 0.A.383/91. A fact adjudication must precede a decision in the matter. We direct respondents to consider whether applicants are similarly situated as the applicants in 0.A.383/91. If they are, they will be granted the benefits granted to applicants

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therein. A fact adjudication will be made and appropriate orders passed within three months from today.

Application is disposed of. No costs.

Dated 19th January, 1994.

P.V. VENKAT AKRISHNAN ADM INISTRATIVE MEMBER CHETTUR SAN KARAN NAIR(J)
VICE CHAIRMAN

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